### GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 4975 ANSWERED ON FRIDAY, THE 31<sup>ST</sup> MARCH, 2017 [CHAITRA 10, 1939 (SAKA)]

#### **VIOLATION OF COMPANIES ACT, 1956**

#### **QUESTION**

#### **4975. SHRI HARISH MEENA:**

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the number of companies have violated the provisions of Companies Act, 1956 during the period from 2014 to 2017;
- (b) if so, the details of companies penalised for violation of the provisions of the Companies Act, 1956 during the above period;
- (c) the number of cases in which fines have been realised from them, amount-wise along with the name of such companies;
- (d) whether criminal cases have also been registered against these companies; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

THE MINISTER OF STATE IN THE (SHRI ARJUN RAM MEGHWAL)
MINISTRY OF CORPORATE AFFAIRS

(a) to (e): This Ministry administers the Companies Act, 2013/ Companies Act, 1956. On the basis of the complaints, scrutiny and inspection reports, action is initiated for violations under the Companies Act while action under Indian Panel Code can also be taken on the basis of investigation reports. For the violations under other statutes, information is shared with the concerned regulatory/ enforcement agencies. The details of prosecutions filed and penalties imposed by Registrar of Companies and complaints filed by

Serious Fraud Investigation Office are at Annexure-I. Information regarding realization of penalties/ fines is being collected.

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## ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE UNSTARRED QUESTION NO. 4975 FOR ANSWER IN LOK SABHA ON 31.03.2017

A. Details of prosecution filed and penalty imposed, by Registrars of Companies.

(Figure in Rupees)

SI. No.	Year	Prosecution Filed	Penalties Imposed
1.	2013-14	13,475	38,09,232
2.	2014-15	5,866	1,65,32,482
3.	2015-16	1830	64,01,902

B. During last three years Serious Fraud Investigation Office has filed 229 complaints in different courts/forums. The year wise break-up is as under.

SI. No.	Year	No. of complaints filed
1.	2013-14	94
2.	2014-15	86
3.	2015-16	49

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